

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.106
ANSWERED ON 29.01.2026

STATUS OF SBM-G IN AMALAPURAM

106. SHRI G M HARISH BALAYOGI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details regarding the implementation status of Swachh Bharat Mission-Grameen (SBMG) in Amalapuram Parliamentary Constituency including the number of Individual Household Latrines (IHHLs), Community Sanitary Complexes (CSCs) and Solid and Liquid Waste Management (SLWM) projects sanctioned and completed;
- (b) the details regarding funds allocated, released and utilised under SBM-G in the said Constituency since inception, year-wise and component-wise;
- (c) the details regarding the number of rural households and beneficiaries in the said Constituency that have gained access to sanitation facilities under SBM-G;
- (d) the details regarding the current Open Defecation Free (ODF) Plus categorisation of villages in the constituency and the projected timeline for achieving complete ODF Plus Model status across all villages, mandal-wise;
- (e) the details regarding the challenges faced in achieving ODF Plus outcomes in the constituency including issues related to greywater management, solid waste segregation and community engagement;
- (f) whether SBM-G implementation in the said Constituency has been converged with other schemes for greywater management and waste treatment, if so, the details thereof; and
- (g) whether any third-party assessments or evaluations have been conducted in the said Constituency, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) Under Swachh Bharat Mission (Grameen) Phase-II, Parliamentary constituency-wise details are not maintained. As reported by State of Andhra Pradesh on SBM(G) Integrated Management Information System (IMIS), as on 27.01.2026, the number of Individual

Household Latrines (IHHLs), Community Sanitary Complexes (CSCs) and Solid and Liquid Waste Management (SLWM) assets in the State of Andhra Pradesh are as follows:

Assets	Number of assets
No. of Individual Household Latrines (IHHLs)*	44,52,484
No. of Community Sanitary Complexes (CSCs)*	15,529
No. of Segregation sheds	15,655
No. of Plastic Waste Management Units (PWMUs)	259
No. of Community Compost Pits	24,045
No. of Community Soak Pits	19,146
Community Greywater Management Systems	6,433

* data for both Phase-I & Phase-II

(b) Sanitation is a State subject. SBM(G) being a Centrally Sponsored Scheme, is implemented by the State and UT Governments within their areas. Since SBM(G) is a demand driven scheme, funds are allocated to the States and UTs in a consolidated manner at the beginning of each financial year based on the projected demands by the States/UTs as submitted in their Annual Implementation Plan (AIP) and budget available at Centre during the financial year. Subsequently, funds are released to the States/UTs for overall implementation of the SBM(G) programme, based on their eligibility as per extant guidelines of Department of Expenditure and the scheme guidelines. Component-wise funds are not released to the States & UTs under SBM(G). Also, further distribution of funds to the districts is done by the respective State/UT at their level as per their needs-based assessment & planning. The details of the funds released and utilised by the State of Andhra Pradesh under SBM(G) in the last eleven years are as follows:

Rs. in Crore

Financial Year	Fund Allocation	Fund Released	Utilized
2014-15	262.25	116.10	101.82
2015-16	336.74	234.17	302.03
2016-17	342.21	342.21	381.05
2017-18	1219.88	1219.88	1151.30
2018-19	1381.18	1381.11	509.88
2019-20	395.76	248.11	231.99
2020-21	393.47	212.27	437.03
2021-22	437.64	58.26	386.82
2022-23	676.79	147.03	274.13
2023-24	0.00	0.00	290.80
2024-25	270.16	75.52	*
Total	5716.08	4,034.66	4066.85

* Provisional Utilization Certificate (UC) submitted by the State.

(c) As reported by State of Andhra Pradesh on the SBM (G) Integrated Management Information System (IMIS), as on 27.01.2026, the number of IHHLs constructed in the State of Andhra Pradesh under SBM(G) since 2014 under Phase-I & Phase-II is 44,52,484.

(d) As reported by State of Andhra Pradesh on the SBM(G) Integrated Management Information System (IMIS), as on 27.01.2026, 15972 villages of the State have been declared Open Defecation Free Plus villages, out of which 11260 villages have been declared ODF Plus (Model) villages. District-wise status of declared ODF Plus & ODF Plus (Model) villages in the State of Andhra Pradesh is as given at **Annexure-1**.

(e) Parliamentary constituency-wise details are not maintained under SBM(G)

(f) & (g) As per SBM(G) Phase-II Operational Guidelines, SBM(G) is envisaged to be a novel model of convergence between different verticals of financing and various schemes of Central and State Governments to saturate the sanitation facilities for achieving the ODF Plus (Model) villages. Apart from budgetary allocations from Department of Drinking Water & Sanitation (DDWS) and the corresponding State share, remaining funds are to be dovetailed from the 15th Finance Commission grants to Rural Local Bodies, Mahatma Gandhi National Employment Guarantee Scheme (MGNREGS), Corporate Social Responsibility (CSR) funds and revenue generation models etc. that may be explored by States/UTs. As per the SBM (G) Phase II Operational Guidelines, States/UTs have been advised to conduct periodical evaluation studies of the SBM(G) programme. Parliamentary Constituency-wise details of such studies have not been shared by the State.

Annexure-1

Statement referred to in part (d) of the reply to Lok Sabha Un-starred Question No.106 due for reply on 29-01-2026

District-wise status of declared ODF Plus & ODF Plus (Model) declared villages in Andhra Pradesh as on 27.01.2026

District	No. of villages	Total no. of ODF Plus villages	No. of ODF Plus (Model) villages
ALLURI SITHARAMA RAJU	2875	2873	571
ANAKAPALLI	669	669	333
Ananthapuramu	494	494	494
ANNAMAYYA	439	439	439
BAPATLA	265	265	205
CHITTOOR	759	757	637
Dr. B.R. Ambedkar Konaseema	315	315	234
EAST GODAVARI	258	258	240
ELURU	627	627	627
GUNTUR	187	171	171
KAKINADA	389	389	304
KRISHNA	478	477	475
KURNOOL	439	439	439
NANDYAL	427	427	427
NTR	277	277	229
PALNADU	334	334	334
PARVATHIPURAM MANYAM	897	896	442
PRAKASAM	748	748	748
Sri Potti Sriramulu Nellore	683	683	511
Sri Sathya Sai	424	424	424
SRIKAKULAM	1247	1247	784
TIRUPATI	908	907	600
VISAKHAPATNAM	79	79	79
VIZIANAGARAM	926	926	662
WEST GODAVARI	269	269	269
Y.S.R.	582	582	582
	15995	15972	11260

(As reported by the State of Andhra Pradesh on the SBM(G) IMIS)